

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
DEPARTMENT OF CONSUMER AFFAIRS

**RAJYA SABHA**  
**UNSTARRED QUESTION No.2790**

TO BE ANSWERED ON 24.03.2023

**POLICY FOR MANDATORY ADOPTION OF IST BY TELECOM SERVICE PROVIDERS**

2790. SHRI M. MOHAMED ABDULLA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is mulling to come out with a comprehensive policy for mandatory adoption of Indian Standard Time (IST) by all the Telecom Service Providers and Internet Service Providers to ensure synchronization of all networks and computers to IST; and
- (b) if so, the details thereof, the steps taken, so far to enhance national security and reduce the error in time synchronisation?

**ANSWER**

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) Various network elements in the network of Telecom Service Providers and Internet Service Providers are configured to make use of Indian Standard Time (IST) provided by reference timing server. Department of Telecommunications (DoT) has also prepared a plan for distribution of IST to licensed Service Providers in consultation with Indian Space Research Organization (ISRO), National Physical Laboratory (NPL) and other agencies. Accurate time dissemination would ensure national security and reduce the error in time synchronization.

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